

(b) If the answer to part (a) above be in the affirmative, when and for what consideration?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**  
(a) Yes, Sir.

(b) The land will be acquired at the development cost as soon as the actual area that will be required for the Central Government offices that will be located there, has been determined.

#### INDUSTRIAL HOUSING SCHEME IN PUNJAB

**\*1060. Prof. D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have received any application from the Punjab Government for aid under the Industrial Housing Scheme since January, 1952;

(b) if so, what is the amount applied for; and

(c) how much has been granted?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**  
(a) Yes, Sir.

(b) The State Government applied for a subsidy of Rs. 4,85,000/- for construction of 382 tenements at Amritsar, Ludhiana and Batala.

(c) Government have agreed to grant subsidy upto a maximum of Rs. 4,81,511/-.

#### COTTAGE INDUSTRIES IN TRIPURA

**769. Shri Dasaratha Deb:** (a) Will the Minister of Commerce and Industry be pleased to state how much amount was budgeted for the year 1952-53 for the development of cottage industries in Tripura?

(b) How much of it has been spent and on what industries?

(c) Are Government aware that certain popular organisations sought help of Government in developing cottage industries?

(d) If so, what was the response from Government?

**The Minister of Commerce (Shri Karmarkar):** (a) Rs. 40,000.

(b) It is expected that a sum of Rs. 25,000 will be spent during the current financial year on the setting up of a training schools for cottage and small

scale industries. Brief details of the expenditure are given below:

	Rs.
(i) Pay of establishment . . . . .	1,060
(ii) Allowances and Honoraria . . . . .	840
(iii) Contingencies . . . . .	3,100
(iv) Construction . . . . .	20,000
(Superintendent's quarter, School building and Office- cum-Store)	
	25,000

(c) and (d). Applications for financial assistance for the establishment of training centres were received by the State Government from several parties e.g. The Tripura Ganatantrik Nari Samity and Tripura Home Industry. None of the parties have so far been given any financial assistance.

As the State Government have themselves made arrangements for starting an Industrial Technical Training School with Peripatetic training arrangements, it was not possible for them to agree to the request of the Samity. The request of Tripura Home Industry is at present under examination by the State Government.

#### PASSPORTS AND VISAS TO PEOPLE OF TRIPURA

**770. Shri Dasaratha Deb:** (a) Will the Prime Minister be pleased to state how many people of Tripura have applied for passports and visas for travel between India and Pakistan since the introduction of the pass-port system and how many have been granted the same?

(b) How many of them are businessmen, peasants and workers?

(c) How much goods have been detained in Pakistan due to passport difficulties?

(d) Who will bear the losses due to this detention?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Till the 13th March, 1953, 2514 applications for passports were received from residents of Tripura, and 1700 passports were issued. Visas for Pakistan are given by the Pakistan authorities of which the Government of India have no statistics.

(b) Of the 1700 passports issued till the 13th March 1953, 470 were granted to businessmen, 266 to peasants and 51 to workers.

(c) For a short period after the commencement of the Passport System, Pakistan check-posts did not allow porters to carry goods between the Indian and Pakistan check-posts,